

Name of the Corporate Debtor: Roxina Real Estate Private Limited; Date of commencement of CIRP: February 03, 2023; List of creditors as on: February 03,2023, for claims received upto February 17, 2023.

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	(Amount in Rs.) Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Kanaiyalal Rasiklal Sonawala	15.02.2023	1,37,41,815.44	55,80,000.00	Unsecured	0	0	18.32	0	0	0	81,61,815.44	
2	Kishorchand Manilal Shah alias Kishorchandra Manilal Shah	17.02.2023	14,82,000.00	4,14,000.00	Unsecured	0	0	1.36	0	0	0	10,68,000.00	Have claimed only rent towards temporary alternate accomodation. Claim for permanent accomodation not made. AR selected is Mr. Manish Jaiu
3	Harshad Jamnadas Chokshi	16.02.2023	42,04,303.60	11,47,500.00	Unsecured	0	0	3.77	0	0	0	30,56,803.60	
4	Pratima Kishor Shah	17.02.2023	22,23,000.00	6,21,000.00	Unsecured	0	0	2.04	0	0	0	16,02,000.00	Have claimed only rent towards temporary alternate accomodation. Claim for permanent accomodation not made. AR selected is Mr. Manish Jaju
5	Kusum Vipul Jain	17.02.2023	3,52,80,000.00	16,46,400.00	Unsecured	0	0	5.41	0	0	0	3,36,33,600.00	
6	Vipul Jamnalal Jain	17.02.2023	3,52,47,000.00	10,00,000.00	Unsecured	0	0	3.28	0	0	0	3,42,47,000.00	
7	Sonyarajkumar Jain	17.02.2023	3,53,50,000.00	65,00,000.00	Unsecured	0	0	21.34	0	0	0	2,88,50,000.00	
8	Kamlesh Jamnalal Jain	17.02.2023	4,80,35,000.00	-	Unsecured	0	0	0.00	0	0	0	4,80,35,000.00	
9	Jamnala N. Jain Laxmidevi N. Jain Rajkumar J. Jain	17.02.2023	3,53,65,000.00	1,35,50,000.00	Unsecured	0	0	44.49	0	0	0	2,18,15,000.00	
9	Total		21,09,28,119.04	3,04,58,900.00		0		100.01	0	0	0	180469219	